

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) to (c). The information is being collected and will be laid on the Table of the House

#### Expenditure on Roads

2351. SHRI NITISH KUMAR :

JUSTICE GUMAN MAL LODHA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that six percent of the Gross Domestic Product used to be spent on the development and expansion of the road routes particularly on National Highways during the first two five year plans;

(b) if so, the fact in this regard;

(c) whether it is also a fact that only 3 to 4 percent of the GDP was spent on the road routes during the years of Eighth Five Year Plan;

(d) if not, the facts thereof and the reasons for continuous decrease in the expenditure on the roads head; and

(e) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G VENKATRAMAN) : (a) to (c). It is true that the investment in road sector including National Highways has come down from 6.89% of the total plan expenditure in the 1st Five Year Plan to about 3% in the Eighth Five Year Plan.

(d) Due to overall constraint of resources, and the need to take care of other social sectors, the investment in the road sector has been declining.

(e) This Ministry is mainly responsible for the development of National Highways, for which the Govt. has already taken measure to involve private sector. Some of the State Govts. have also taken similar measures in respect of State roads.

#### Physical Education in Schools

2352. SHRI PRABHU DAYAL KATHERIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Central Advisory Board on Education had recommended for making physical education compulsory in all schools;

(b) if so, the details thereof;

(c) whether all the State Governments have taken steps for implementing the recommendations;

(d) if so, the number of schools in each State/Union Territory, in which physical education has been made compulsory; and

(e) the steps proposed to be taken by the Union Government for effective implementation of the recommendations by all the State Governments?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) to (e). The Central Advisory Board on Education (CABE) had recommended inter-alia, making physical education and sports compulsory in schools and assigning atleast 40 minutes everyday preferably as the first period daily under the supervision of a trained teacher. The recommendations of the CABE Committee had been generally accepted and circulated to all the concerned for implementation. The implementation of the recommendations is a continuing process. The Central Government have set up a Monitoring Committee in June, 1995 to look into the progress of implementation of the recommendations of the CABE Committee. The Monitoring Committee have advised the States to prepare perspective plans for implementing the recommendations.

#### World Bank Assistance

2353. SHRI SANAT MEHTA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the latest position of the project proposal sent by Government of Gujarat to the Union Government for external aid/World Bank assistance for augmenting surface water recharge in over exploited aquifers of North Gujarat at the estimated cost of Rs. 110.65 crores;

(b) whether the investment clearance has been given by the Union Government; and

(c) if so, the revised project proposal based on the suggestions given by the State Government to the Union Government?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c). The project proposal for "Augmenting Surface Water Recharge in over Exploited Aquifers of North Gujarat" at the estimated cost of Rs. 110.65 crores has been recommended to Ministry of Finance (Department of Economic Affairs) in March, 1996 for posing the same to any external donor agency for assistance. Response on the same is awaited.

[Translation]

#### Vacancies in Central Universities

2354. SHRI VIJAY PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the University Grants Commission has decided to fill up all the vacancies likely to arise in the Central Universities only by the candidates belonging to the Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). University Grants Commission has informed that the Commission at its meeting held on July 31, 1996 reviewed the status of implementation of Reservation Policy for SCs/STs in Central and Deemed Universities and, inter-alia, decided that Special recruitment drive may be launched to fill up the teaching and non-teaching reserved positions and the UGC may be intimated about the steps taken by the University. A copy of advertisement, appearing in the various newspapers, should be sent to the UGC. The posts falling vacant under the roster should be filled only by SC/ST candidates and should not be de-reserved without following Government's regulation in this regard.

The Commission's decision has been communicated to all Central University/Deemed Universities in October, 1996.

[English]

#### Anti Sea Erosion Work Kerala

2355. SHRI V.M. SUDHEERAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government are aware of the need for massive anti-sea erosion works in States like Kerala;

(b) if so, whether the Government propose to provide adequate Plan outlay for comprehensive anti sea arosion scheme to cover the entire coast lines in Kerala State which remain to be protected and to make improvements to the Sea wall already constituted;

(c) whether the Union Government have received certain schemes for undertaking anti sea arosion works as an interim measure from Government of Kerala; and

(d) if so, the immediate steps taken to clear such schemes and provide financial assistance to the State?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) According to assessment made by the State Government, about 480 km of the coast out of total coastal length of 560 km in the State of Kerala is vulnerable to erosion. The schemes to mitigate this problem are undertaken by the State Government.

(b) Central loan assistance to the States for anti-sea erosion has been discontinued beyond 1991-92 as decided by N.D.C. The Working Group on flood management for IX Plan has recommended a provision of Rs. 150 crore in Central Sector for anti sea erosion works of critical nature.

(c) and (d). The Government of Kerala had requested Planning Commission for special Central assistance of Rs. 22.55 crore for anti sea erosion works, river protection and desilting works. Since the works were essentially of maintenance in nature, the State

Government was requested to meet this requirement from non-plan funds of the State.

#### Constitution of SLM Authorities

2356. SHRI PARASRAM BHARDWAJ :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have issued guidelines to all State Governments to constitute State Literacy Mission authorities to decentralise the literacy programme and to finalise the project at the State level;

(b) if so, the details thereof;

(c) the States who have formally constituted and registered such State Literacy Mission authorities; and

(d) the time by which the remaining States are likely to constitute such authorities?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes, Sir.

(b) Some of the salient features in the guidelines for setting up State Literacy Missions (SLMs) are :-

(i) The SLM will be registered body with a proper constitution with Memorandum/Articles of Association and Rules/Regulations.

(ii) It will have a General Council and an Executive Committee.

(iii) It will have a Project Approval Committee for sanctioning projects.

(iv) The State Directorate of Adult Education will function as the Secretariat of SLM.

(v) The powers to sanction projects will be developed to SLMs only after ascertaining the commitment of the State Governments at the highest level for literacy and education programmes and only when at least 50% of the sanctioned Total/Post Literacy districts have recorded satisfactory achievements.

(c) The States which have set up and registered the SLMs are Andhra Pradesh, Bihar, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Rajasthan, Tamil Nadu and Uttar Pradesh.

(d) All the remaining States have been requested to set up the State Literacy Missions at the earliest.

#### Protection of Monuments in Delhi

2357. SHRI K.S. RAYADU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether several monuments in Delhi are not